

**THE DEPUTY MINISTER IN THE  
MINISTRY OF HEAVY INDUSTRY**

(SHRI DALBIR SINGH): (a) Yes, Sir. The hike in oil prices will adversely affect the financial working of heavy industries. If, coupled with the price rise, availability of fuel oil and allied products also diminishes, it will correspondingly affect production in these industries.

(b) In the absence of any precise indication regarding the cut in the availability of fuel, it is not possible to quantify precisely the extent of production losses on this account.

(c) The use of alternative fuels, like coal and electricity is being explored. Also ways and means of increasing the efficiency of utilization are being explored with a view to maximising production with available resources.

**Industrial Projects for Kerala pending  
Clearance**

2382. SHRI C. H. MOHAMED KOYA: Will the Minister of HEAVY INDUSTRY be pleased to state:

(a) the major industrial projects for Kerala which are pending clearance from the Centre; and

(b) the reasons for the delay for giving the licences and the date by which licences are expected to be given in each case?

**THE DEPUTY MINISTER IN THE  
MINISTRY OF HEAVY INDUSTRY  
(SHRI DALBIR SINGH) :** (a) and (b). A statement giving the required information in respect of the applications for grant of Industrial Licences for setting up manufacture of items in the heavy industry sector in Kerala is laid on the Table of the House. [Placed in Library. See No. LT-6362/74].

**Staff of Ministry of Health and Family  
Planning**

2383. SHRI AMBESH: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) the number of Class I, II, III and IV employees in his Ministry;

(b) the number of Scheduled Castes and Scheduled Tribes employees out of the above;

(c) the posts exempted for direct recruitment under U.P.S.C. (Exemption Consultations) Regulations, 1958; and

(d) the steps taken by Government if the percentage of Scheduled Castes and Scheduled Tribes is not upto the mark ?

**THE DEPUTY MINISTER IN THE  
MINISTRY OF HEALTH AND FAMILY  
PLANNING (SHRI A. K. KISKU) :** (a) The number of Class I, II, III and IV employees in the Ministry of Health and Family Planning proper is as follows:—

Class I	87
Class II	276
Class III	412
Class IV	228

(b) The number of Scheduled Castes and Scheduled Tribes employees out of the above is indicated below:—

	Scheduled Castes	Scheduled Tribes
Class I	3	1
Class II	19	3
Class III	43	12
Class IV	50	6

(c) Class III and Class IV posts are exempted under U.P.S.C. (Exemption from Consultations) Regulations, 1958.

(d) If suitable candidates belonging to Scheduled Castes and Scheduled Tribes are not available, the posts reserved for them are filled up by general candidates after deserving the posts in that recruitment year in consultation with the Department of Personnel and Administrative Reforms, and the reservation backlog is carried forward for the next three recruitment years. If the Scheduled Castes and Scheduled Tribes candidates are still not available for the carried forward reserved vacancies, the reservation lapses and the posts are filled by general candidates. In respect of organised Services, action is taken by the Department of Personnel and Administrative Reforms.

**Unidentified disease spreading in Andhra Pradesh**

2386. SHRI B. S. MURTHY : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether Government have information that there was an unidentified and peculiar disease spreading in the Guddapah district of Andhra Pradesh during the month of December, 1973;

(b) whether there were any deaths;

(c) whether this epidemic has been controlled; and

(d) whether there are any other areas in India where this type of disease was reported?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU) :

(a) to (d). The requisite information is being collected and will be laid on the Table of the Sabha in due course.

**Capacity of bright bars production**

2387. SHRI M. RAM GOPAL REDDY: Will the Minister of HEAVY INDUSTRY be pleased to state:

(a) the installed capacity of bright bars production ;

(b) the quantum thereof actually utilised;

(c) the reasons for idle capacity, if any; and

(d) the steps Government have taken or propose to take to utilise the capacity fully?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH) : (a) Licensed units 75,900 tonnes per annum Units registered with 1,48,060 tonnes per annum the DGTD in addition to the licensed units.

(b) 52,000 tonnes approximately.

(c) This is an industry based on steel of which there is shortage in the country. It is, therefore, difficult to increase production unless availability of the categories of steel required by the industry improves. Besides, many of the units have been only recently registered with the DGTD or only recently commissioned. Their production is likely to materialise or increase progressively in the coming years.

(d) Government has been laying great emphasis on increasing the production of steel in the integrated steel plants. In addition, all out efforts are being made to secure higher production of alloy, special and mild steel from the Electric Furnace Industry. With larger availability of steel the capacity utilisation of bright bar industry may be expected to improve.

**Durgapur Alloy Steel Plant**

2388. SHRI M. RAM GOPAL REDDY: Will the Minister of STEEL AND MINES be pleased to state :

(a) whether production in the Alloy Steel Plant at Durgapur has stopped completely due to non-supply of adequate power; and

(b) if so, the steps Government propose to take in this matter?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA) : (a) While production in the Alloy Steels Plant at Durgapur has been affected by shortages in the supply of power, there has been no complete stoppage.

(b) Does not arise.

**फरीदाबाद विकास बोर्ड द्वारा भूमि का अधिग्रहण**

2389. श्री महावीरक सिंह शास्त्र : क्या पूर्ति और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भूतपूर्व फरीदाबाद विकास बोर्ड ने 466 एकड़ भूमि अधिग्रहीत की थी